

production in 1986; and

(b) how much money was sent in 1986 and how many people were benefited?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) An amount of Rs 70.02 crores was allocated for the production of khadi during the financial year 1986-87.

(b) An amount of Rs 68.43 crores was utilised by the Khadi and Village Industries Commission and the total number of persons employed was about 14 lakhs during the year 1986-87.

Suspension of Officials of N. C. C. F.

3385. SHRI SHAMINDER SINGH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the number of persons suspended by the National Cooperative Consumers Federation of India Ltd. during the last eight months and the charges levelled against them;

(b) whether prima-facie cases of corruption were established against them before their suspension; and

(c) the action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD): (a) and (b). Thirteen employees were placed under suspension during the last eight months, i.e. beginning from January 1987. There were, prima-facie, charges of corruption/irregularities against twelve employees, and there has been a charge of mis-conduct against one employee.

(c) The management of the NCCF is taking action in this regard.

Setting up of Power Projects in Andhra Pradesh with Non-Resident Indians' Investment

3386. SHRI V. TULSIRAM: Will the Minister of ENERGY be pleased to state:

(a) the details of the proposal under consideration of Government which was submitted by the Government of Andhra Pradesh for setting up power projects in the State with the Non-Resident Indians' investment;

(b) if so, the action taken or proposed to be taken on the proposal; and

(c) the time by which final decision is expected to be taken and the extent to which the power requirement of the State will be met?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) to (c). No such proposal is under consideration.

Progress of Second Mine expansion scheme of Neyveli Lignite Corpora- tion

3387. SHRI V. SREENIVASA PRASAD:
SHRI BANWARI LAL PUROHIT:

Will the Minister of ENERGY be pleased to state:

(a) the progress made by the Neyveli Lignite Corporation in its different projects of second mine expansion schemes for which the Neyveli Lignite corporation had issued letters of intent during the year 1986;